

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 66/252(3)/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2018**

Name of the Company: Sundeep Chordia & Anr.
(Mid-Way Infrabuild Pvt Ltd)
V/s.
ROC, Gwalior, MP.

Section of the Companies Act: Section 252(3) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	CS MANISH BUCHASIA	PCS 4156	Applicant	Manish Buchasia
2.				

ORDER


PCS Mr. Manish Buchasia is present for the Applicant.

The representation of the ROC is received.

No representation is received from the Income Tax Department, even after receipt of the notice.

Heard the arguments of learned PCS for the Appellant.

The order is reserved.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 5th day of September, 2018


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL